

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1166
ANSWERED ON:17.08.2012
FOREST VILLAGE
Biswal Shri Hemanand

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Government has any mechanism to monitor the proper implementation of Programme for Development of Forest Villages; and

(b) if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

(a): Yes Madam.

(b): As per the guidelines of the scheme 'Development of Forest Villages' which is being implemented as a part of the Special Area Programme 'Special Central Assistance To Tribal Sub-Plan', the concerned State Governments frame their monitoring and evaluation mechanism in accordance with the guidelines issued by the National Afforestation and Eco-Development Board (NAEB) of the Ministry of Environment and Forests. The scheme is implemented through the Forest Development Agencies (FDAs). FDAs submit their progress reports to the NAEB through the Principal Chief Conservator of Forests (PCCF) of the respective States. NAEB thereafter, submits the progress report to the Ministry of Tribal Affairs.